

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (3)/2026/74387-417

Dated, Delhi the 22 SEP 2026

Sub:- Appointment of Mr. Reetesh Singh, an officer of DHJS, as Registrar in Hon'ble High Court of India, on deputation basis.

Copy forwarded for information and necessary action to:-

- 1) The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Room, Copying Agency, Website Committee (Hindi / English) and Computer Branch, THC, Delhi.
- 2) The Judge-Incharge Mediation Cell, Tis Hazari Courts, Delhi.
- 3) The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
- 4) The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
- 5) The Sr. AO(J) / AO(J)/Branch Incharge, Administration I, II & III, Vigilance, Recruitment Cell, Filing Section/ Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R& I Branch 'LAYERS', ACR Cell, I.T.Cell, VWDC, Central District, Tis Hazari Court, Delhi.
- 6) The Sr. Accounts Officer, Accounts Branch (Central), THC, Delhi.
- 7) The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No 302-A, Tis Hazari Courts, Delhi.
- 8) The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.


(Rajesh Kumar Goel)

District Judge (Commercial Court)-01
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi

HIGH COURT OF DELHI : NEW DELHI

No. 1183/EI-1/Estt.-I/DHC

Date: 21.09.2026

ORDER

Hon'ble the Chief Justice has been pleased to appoint Mr. Reetesh Singh, an Officer of Delhi Higher Judicial Service, presently posted as Principal Secretary (Law, Justice and Legislative Affairs), Govt. of NCT of Delhi, as Registrar General in this Court on deputation basis, with effect from 22.09.2026.

By Order,

Sd/-

(Alok Madan)

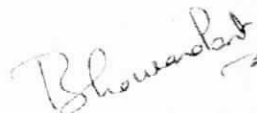
Registrar (Establishment-I)

Endst. No. 16529-16547/EI-1/Estt.-I/DHC

Date: 21.09.2026

Copy forwarded for information and necessary action to:-

- 1) The Secretary General, the Supreme Court of India, New Delhi.
- 2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
- 3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
- 4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
- 5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
- 6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
- 7) Officers concerned.
- 8) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 9) The Registrar General, all High Courts in India.
- 10) Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 11) All Registrars/ OsSD/ Co-ordinator (DIAC).
- 12) Joint Registrar, Registrar General Secretariat.
- 13) Drawing & Disbursing Officer, Delhi High Court
- 14) All Joint Registrars.
- 15) Private Secretary to the Hon'ble Judges.
- 16) The Pay & Accounts Officer No.XXI, Delhi High Court.
- 17) P.A. to Registrar (IT) with the request to upload this order on the intranet of this Court.
- 18) To be placed in the personal file of the officers concerned.
- 19) Guard File.



(Bhawana Pant)

Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 1183/EI-1/Estt.-I/DHC

Date: 21.09.2026

ORDER

Hon'ble the Chief Justice has been pleased to appoint Mr. Reetesh Singh, an Officer of Delhi Higher Judicial Service, presently posted as Principal Secretary (Law, Justice and Legislative Affairs), Govt. of NCT of Delhi, as Registrar General in this Court on deputation basis, with effect from 22.09.2026.

By Order,

Sd/-

(Alok Madan)

Registrar (Establishment-I)

Endst. No. 16529-16547/EI-1/Estt.-I/DHC Date: 21.09.2026
Copy forwarded for information and necessary action to:-

- 1) The Secretary General, the Supreme Court of India, New Delhi.
- 2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
- 3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
- 4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
- 5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
- 6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
- 7) Officers concerned.
- 8) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 9) The Registrar General, all High Courts in India.
- 10) Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 11) All Registrars/ OsSD/ Co-ordinator (DIAC).
- 12) Joint Registrar, Registrar General Secretariat.
- 13) Drawing & Disbursing Officer, Delhi High Court
- 14) All Joint Registrars.
- 15) Private Secretary to the Hon'ble Judges.
- 16) The Pay & Accounts Officer No.XXI, Delhi High Court.
- 17) P.A. to Registrar (IT) with the request to upload this order on the intranet of this Court.
- 18) To be placed in the personal file of the officers concerned.
- 19) Guard File.

Bhawana Pant

(Bhawana Pant)

Joint Registrar (Estt.-I)